

**The Final Common Gradation/Seniority List of Class-I Officers
(Gazetted Officers) on the establishment of the High Court,
Original Side, Bombay as on 1st January, 2018**

Pay Scale : Rs. 51550-1230-58930-1380-63070

Name of post	Sanctioned Strength	Permanent	Temporary	Total	
				Working	Vacant
Additional Registrar, O.S./Addl. Prothonotary and Senior Master	2	1	1	2	--
Official Assignee	1	1	--	1	--
Commissioner for Taking Accounts	1	1	--	1	--
Court Receiver	1	1	--	1	--

Note : At present the post of Court Receiver is filled in from amongst Judicial Officers, therefor his name has not been included in the Common Gradation/Seniority list.

Final Common Gradation/Seniority List of Class-I Officers on the establishment of the High Court, Original Side, Bombay
as on 01/01/2018

Designation of posts : (1) Additional Registrar, O.S./Additional Prothonotary and Senior Master – 2 posts
(2) Official Assignee – 1 post
(3) Commissioner for Taking Accounts – 1 post
(4) Court Receiver – 1 post

SR. NO.	NAME	DESIGNATION	Date of Birth	Education Qualification	Date of continuous service in present post	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
1	Shri Shirish Prabhakar Mathkar	Addl. Registrar/ Addl. Prothonotary & Senior Master	12/06/1958	B.A. LL.B.	18/02/2010	05/08/1991	01/10/2001 [(Taxing Master) 01/10/2002 (Master and Assistant Prothonotary (Judl.)) 18/02/2010 (Addl. Registrar, O.S./Addl. Prothonotary and Senior Master)	Promotion	02/03/1981 (Clerk) 28/04/1988 (Steno (L.G.)) 29/07/1991 (Steno (H.G.))
2	Shri Milind Dasharath Narvekar	Official Assignee	14/11/1959	B.A. LL.B.	15/12/2011	01/03/1993 [(Associate) 24/03/2003 (3 rd Asstt. Master)]	05/05/2005 [(Company Registrar) 01/12/2010 (Transferred and appointed as Master & Asstt. Prothonotary (Judl.)) 15/12/2011 (Official Assignee)	Promotion	24/06/1981 (As Clerk on A.S.)

SR. NO.	NAME	DESIGNATION	Date of Birth	Education Qualification	Date of continuous service in present post	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
3	Shri Shriram Trimbak Kapse	Addl. Registrar/ Addl. Prothonotary & Senior Master	08/08/1967	B. Com LL.M.	01/03/2013 (As Commissioner for Taking Accounts) 01/03/2014 (Transferred and appointed as Addl. Registrar, O.S./Addl. Prothonotary and Senior Master)	14/07/1994 [[Associate) 01/10/2005 (Second Assistant to Court Receiver)]	15/03/2007 [[First Assistant Master) 05/03/2010 (Transferred and appointed as Insolvency Registrar)] 01/03/2013 [[Commissioner for Taking Accounts) 01/03/2014 (Transferred and appointed as Addl. Registrar, O.S./Addl. Prothonotary and Senior Master)]	Promotion	28/02/1986 (Clerk)
4	Shri Ketan Kantilal Trivedi	Commissioner for Taking Accounts	08/05/1962	B.Com LL.B.	10/03/2016	08/07/1996 [[As Associate) 15/03/2008 (3 rd Asstt. Master)]	23/09/2010 [[As 1 st Asstt Master)] 01/11/2011 (Transferred and appointed as 1 st Asstt. to Court Receiver) 08/05/2015 (Transferred and appointed as Company Registrar)] 10/03/2016 (Commissioner for Taking Accounts)	Promotion	07/01/1985 (As Clerk) 01/01/1990 [[As Jr. Translator & Interpreter) 01/10/1993 (As Sr. Translator & Interpreter)]

I/c

Registrar General/ Addl. Prothonotary & Senior Master

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M/S

**The Final Common Gradation/Seniority List of Class-I Officers
(Gazetted Officers) on the establishment of the High Court,
Original Side, Bombay as on 1st January, 2018**

Pay Scale : Rs. 43690-1080-49090-1230-56470

Name of post	Sanctioned Strength	Permanent	Temporary	Total	
				Working	Vacant
Master and Assistant Prothonotary (Judl)	2	1	1	2	--
Master and Assistant Prothonotary (Adm)	1	1	--	1	--
Company Registrar	1	1	--	1	--
Taxing Master	1	1	--	1	--
First Assistant Master	1	1	--	1	--
First Assistant to the Court Receiver	1	1	--	1	--
Deputy Official Assignee	1	1	--	1	--
Insolvency Registrar	1	1	--	1	--
Accounts Officer	1	1	--	1	--

Note : The post of Master and Assistant Prothonotary (Adm.) is on deputation. Since, he is appointed on the establishment of High Court, Original Side, Bombay, his name is shown in the Gradation/Seniority list.

Final Common Gradation/Seniority List of Class-I Officers on the establishment of the High Court, Original Side, Bombay
as on 1st January, 2018

Designation of posts : (1) Master and Assistant Prothonotary (Judl) – 2 post
 (2) Master and Assistant Prothonotary (Adm.) - 1 post
 (3) Company Registrar – 1 post
 (4) Taxing Master – 1 post
 (5) First Assistant Master – 1 post
 (6) First Assistant to Court Receiver – 1 post
 (7) Deputy Official Assignee – 1 post
 (8) Insolvency Registrar – 1 post
 (9) Accounts Officer – 1 post

Sr. No.	Name	Designation	Date of Birth	Education Qualification	Date of continuous service in present cadre	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
1	Shri Shirish Shashishekhar Agate	Master & Assistant Prothonotary (Adm)	03/04/1965	B.Com LL.B. DTL DLL & LW	10/03/2011	01/09/1998 [16/06/2000 (Deputed to act as Associate in Special Court (TORTS) 18/08/2010 (Deputed to act as Assistant Registrar in Special Court (TORTS)	[23/09/2010 (As Third Assistant Master) 10/03/2011 (Taxing Master) 01/11/2012 (Transferred and appointed as Master & Asstt. Prothonotary (Judl) 08/05/2015 (Transferred and appointed as Master & Asstt. Prothonotary (Adm.))	Promotion	01/01/1987 (Steno-Typist) (Industrial Court, Ahmednagar) 15/02/1988 (Steno (L.G.) (Labour Court, Ahmednagar) 02/07/1993 (Steno (H.G.) (Industrial Court, Aurangabad) 04/06/1996 (Court Steno, O.S., High Court, Bombay)
2	Mrs. Kanchan Makarand Rane	Taxing Master	17/08/1971	B.A. LL.M.	10/03/2011	01/09/1998 (As Associate)	10/03/2011 [(Company Registrar) 08/05/2015 (Transferred and appointed as Taxing Master)]	Promotion	--

Note : The post of master and assistant prothonotary (adm.) is a deputation. Since, he is appointed on the establishment of the High Court, Original Side, Bombay, his name is shown in

Sr. No.	Name	Designation	Date of Birth	Education Qualification	Date of continuous service in present cadre	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
3	Shri Mukund Ramchandra Mahabaleshwarkar	Master & Assistant Prothonotary (Adm.) (At present working as Officer on Special Duty, Special Court, Bombay)	07/05/1966	B.Com LL.B.	12/10/2012	01/09/1998	12/10/2012 (As Master and Assistant Prothonotary (Adm.) 01/06/2013 to 07/07/2016 (On deputation as Officer on Special Duty, Special Court, Bombay) 08/07/2016 to 10/07/2016 (As Dy. Official Assignee in the office of the Official Assignee, High Court, Bombay 11/07/2016 (Deputation as Officer on Special Duty, Special Court, Bombay)	Promotion	23/12/1988 (As Clerk in Chief Metropolitan Magistrate Court, Esplanade, Mumbai) 10/10/1994 (As Interpreter in Chief Metropolitan Magistrate Court, Esplanade, Mumbai)
4	Shri Suhas Ramkrishna Paranjape	First Assistant Master	16/01/1964	B.Com LL.B.	12/10/2012	03/12/1998	12/10/2012 01/11/2012 [(Accounts Officer) 08/05/2015 (Transferred and appointed as First Asstt. Master)]	Promotion	09/12/1985 (As Clerk) (A.S.)
5	Mrs. Shonali Kedar Dighe	Accounts Officer	01/10/1974	B.Com LL.M. Diploma in Cyber Law	12/10/2012	04/12/2001	12/10/2012 01/11/2012 [(Master & Asstt. Prothonotary (Judl) 01/08/2016 (Transferred and appointed as Accounts Officer)]	Promotion	--

Sr. No.	Name	Designation	Date of Birth	Education Qualification	Date of continuous service in present cadre	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
6	Shri Dilip Ramkrishna Talekar	Insolvency Registrar	30/01/1973	B.Com LL.M. M.B.A. in HRD PGD (Human Rights)	01/03/2013	06/02/2002	01/03/2013 (Insolvency Registrar)	Promotion	--
7	Mrs. Chandan Jayesh Bhatt	Deputy Official Assignee	06/09/1970	B. Com LL.B.	03/06/2013	01/02/2002	03/06/2013 [(Master & Asstt. Prothonotary (Adm.) 08/05/2015 (Transferred and appointed as Master & Asstt. Prothonotary (Judl) 03/04/2017 (Transferred and posted to work as Deputy Official Assignee)]	Promotion	15/07/1996 (Jr. Translator & Interpreter)
8	Shri E. B Sivakumar	Company Registrar	17/03/1967	B.A. LL.B.	16/10/2015	[01/09/1998 (Associate) 20/07/2011 (Third Asstt. Master)]	16/10/2015 [(Accounts Officer) 01/08/2016 (Transferred and appointed as Dy. Official Assignee) 03/04/2017 (Transferred and posted to work as Company Registrar)]	Promotion	12/06/1989 (Clerk-Typist) Steno (L.G.) 01/10/1994
9	Ms. Rajashree Chintamani Kale	Master & Assistant Prothonotary (Judl)	15/01/1968	B.Sc. LL.B.	01/06/2016	19/08/1999 (Associate) 24/06/2013 (Third Asstt. Master) 24/11/2014 (Second Asstt. Master)	01/06/2016 [(Company Registrar) 03/04/2017 (Transferred and posted to work as Master and Asstt. Prothonotary (Judl.))	Promotion	18/04/1994 (Jr. Translator & Interpreter)

Sr. No.	Name	Designation	Date of Birth	Education Qualification	Date of continuous service in present cadre	Date of initial Appointment as Associate	Date of promotion	Mode of Recruitment	Remarks
10	Mrs. Pooja Prasad Bhaidkar	Master & Assistant Prothonotary (Judl)	15/05/1968	B.A. LL.B.	01/08/2016	04/12/2001 (Associate) [24/11/2014 (Third Asstt. Master) 27/10/2015 (Second Asstt. To Court Receiver)]	01/08/2016 (Master & Asstt. Prothonotary (Judl))	Promotion	15/11/1988 (As Clerk) 01/12/1990 (Steno (L.G.))
11	Mrs. Kavita Yogesh Ambekar	First Assistant to the Court Receiver	29/11/1971	B.A. LL.B.	01/03/2017	01/02/2002 [(Associate) 27/10/2015 (Third Asstt. Master) 01/06/2016 (Transferred and appointed as Second Asstt. Master) 01/08/2016 (Transferred and appointed as Second Asstt. to the Court Receiver)]	01/03/2017 (First Assistant to the Court Receiver)	Promotion	--

Ilc Registrar Original Side/
Prothonotary and Senior Master